

**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing



**T.A. No.62/4295/2020**

Monday, this the 21<sup>th</sup> day of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

1. Dr. Raese Noor Khan aged 30 years S/o Noor Mohd Khan R/o Rambirpora Mattan Anantnag Kmr.

.....Applicant

By Advocate: Mr. P.S. Ahmad

**Versus**

1. State of J&K through Comm/Secy to Govt Health & Medical Education Dept, Civil Secretariat Srinagar.
2. Director Health Services Kashmir Sgr.
3. Director Sheir-I Kashmir Institute of Medical Sciences, Srinagar.

.....Respondents

(By Advocate: Mr. Rajesh Thapa, DAG.

**O R D E R (ORAL)**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Learned counsel for applicant submits that this T.A. has now become infructuous.

In view of the submission of learned counsel for applicant, the T.A. is dismissed on ground of having become infructuous.

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Mks/-



